


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAIMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 212/252/HDB/2017
NAME OF THE COMPANY	Majee Industries Private Limited
NAME OF THE PETITIONER(S)	Majee Industries Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Gentela HARINARAYANA	Advocate	harinarayana@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. Gentela Harinarayana, learned counsel for the Petitioner.

With regard to Activation of DIN numbers, the Ld. Counsel was directed to file appropriate application along with necessary fees as prescribed under the Companies Act, 2013. Ld. Counsel for the Petitioner undertakes to file within two weeks. Post the case on 10.01.2018.



MEMBER (TECHNICAL)



MEMBER (JUDICIAL)